Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 18-08-2021 To 18-08-2021

Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
CRM	878/2021	ABED ALI AND ANR	SUBHASISH MISRA	08-09-2021	1. NO PETITIONER MOBILE NO. IN FORM A 2. DEFECTIVE FIRST PARA
CRM	879/2021	KAJALI BARMAN AND ANR	SUBHASIS MISRA	08-09-2021	DEFECTIVE FIRST PARA
CRM	885/2021	EKRAMUL HAQUE@AKRAMUL HAQUE AND ANR	NILENDRA NARAYAN RAY	08-09-2021	1.NOT WRITTEN PETIYIONER IN JAIL 2.DEFECTIVE FIRST PARA , COURT, ORDER NO
CRM	886/2021	SUJIT DAS	HILLOL SAHA PODDER	08-09-2021	CERTIFIED COPY OF THE ORDER DATED 11.08.2021 IS MISSING
CRM	889/2021	HEMANTA ROY AND ANR	JAYDEEP KANTA BHOWMIK	08-09-2021	 PAYMENT FOR COURT FEES SHOULD BE IN JALPAIGURI PORTAL . REJECTION COPY OF THE ORDER DATED 19-03-2021 CMC 273/2021 DOES NOT MATCH WITH THE CERTIFIED PHOTOCOPY OF THE ORDER.
CRR	135/2021	SUKUMAR ROY	SUNIL KUMAR SARKAR	08-09-2021	 EMAIL ID OF THE ADVOCATE IS REQUIRED IN THE FORM. PRESENTATION FORM IS ILLEGIBLE. PIN CODE OF THE RESPONDENT NO. 1 IS REQUIRED. COURT FEES IS REQUIRED. PHOTOCOPY OF LOWER COURT AND PS CASE ARE ILLEGIBLE. PLEASE SCAN IT PROPERLY.
CRR	136/2021	PARTHA SARATHI DAS AND ANR	DEBORSHI DHAR	08-09-2021	ORDER DATE 06-07-2021 MENTIONED IN PAGE NO-1 DOES NOT MATCH WITH THE PHOTOCOPY OF THE LOWER CASE.
FMAT	31/2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA	MAANIKA ROY	08-09-2021	INCOMPLETE VOKALATNAMA
MAT	49/2021	DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT AND SOCIAL WELFARE AND ORS	NILOTPAL CHATTERJEE		
WPA	1190/2021	SUKLA DAS	TANUJA BASAK	08-09-2021	1. WRONG ADDRESSING OF CHIEF JUSTICE ACTING
WPA	1191/2021	SUSHIL KUMAR MAHESHWARI (MUNDRA)	DEBORSHI DHAR	08-09-2021	1.NAME OF THE PETITIONER IN THE FORM DOES NOT MATCH WITH THE CAUSE TITLE PAGE.
	Type CRM CRM CRM CRM CRR CRR CRR CRR	Type CRM 878/2021 CRM 879/2021 CRM 885/2021 CRM 886/2021 CRM 889/2021 CRR 135/2021 CRR 136/2021 FMAT 31/2021 MAT 49/2021 WPA 1190/2021	TypeCRM878/2021ABED ALI AND ANRCRM879/2021KAJALI BARMAN AND ANRCRM885/2021EKRAMUL HAQUE@AKRAMUL HAQUE AND ANRCRM886/2021SUJIT DASCRM889/2021HEMANTA ROY AND ANRCRR135/2021SUKUMAR ROYCRR136/2021PARTHA SARATHI DAS AND ANRFMAT31/2021NATIONAL HIGHWAYS AUTHORITY OF INDIAMAT49/2021SUKLA DASWPA1190/2021SUKLA DAS	TypeCRM878/2021ABED ALI AND ANRSUBHASISH MISRACRM879/2021KAJALI BARMAN AND ANRSUBHASIS MISRACRM885/2021EKRAMUL HAQUE@AKRAMUL HAQUE NILENDRA ND ANRNILENDRA NARAYAN RAYCRM886/2021SUJIT DASHILLOL SAHA PODDERCRM889/2021HEMANTA ROY AND ANRJAYDEEP KANTA BHOWMIKCRR135/2021SUKUMAR ROYSUNIL KUMAR SARKARCRR136/2021PARTHA SARATHI DAS AND ANRDEBORSHI DHARFMAT31/2021NATIONAL HIGHWAYS AUTHORITY OF INDIAMAANIKA ROYMAT49/2021DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT AND SOCIAL WELFARE AND ORSNILOTPAL CHATTERJEEWPA1190/2021SUKLA DASTANUJA BASAK	Type By Date CRM 878/2021 ABED ALI AND ANR SUBHASISH MISRA 08-09-2021 CRM 879/2021 KAJALI BARMAN AND ANR SUBHASIS MISRA 08-09-2021 CRM 885/2021 EKRAMUL HAQUE@AKRAMUL HAQUE NILENDRA NARAYAN RAY 08-09-2021 CRM 886/2021 SUJIT DAS HILLOL SAHA PODDER 08-09-2021 CRM 889/2021 HEMANTA ROY AND ANR JAYDEEP KANTA BHOWMIK 08-09-2021 CRR 135/2021 SUKUMAR ROY SUNIL KUMAR SARKAR 08-09-2021 CRR 136/2021 PARTHA SARATHI DAS AND ANR DEBORSHI DHAR 08-09-2021 FMAT 31/2021 NATIONAL HIGHWAYS AUTHORITY OF MAANIKA ROY 08-09-2021 FMAT 49/2021 DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT AND SOCIAL WELFARE MILOTPAL CHATTERJEE ULUP 201 WPA 1190/2021 SUKLA DAS TANUJA BASAK 08-09-2021

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						2. SIGNATURE OF THE ADVOCATE IS REQUIRED IN ZERO PAGE.

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